

(b) the schemes approved by the Central Government and the industries set up during the Second Five Year Plan;

(c) the schemes received for setting up new industries during the Third Five Year Plan;

(d) the schemes which have been approved for setting up the new industries during the Third Five Year Plan; and

(e) the places where it is proposed to set up new industries in U.P. during the Third Five Year Plan?

The Minister of Industry (Shri Manubhai Shah): (a) to (e). It is very difficult to collect these information. However, if the Honourable Member is interested in any particular category of industries, I will try to collect the necessary information.

Market near Delhi Railway Station

1547. Shri P. C. Borooah: Will the Minister of Rehabilitation and Minority Affairs be pleased to state:

(a) whether the Municipal Corporation, Delhi has submitted a scheme to Ministry of Rehabilitation for the construction of a new market near Delhi Railway Station for the rehabilitation of shop keepers in the Old Lajpat Rai market;

(b) if so, the details of the scheme; and

(c) what is the estimated cost of the scheme?

The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna): (a) to (c). The Delhi Municipal Corporation has under consideration a scheme to construct a market on Auckenlek Aramgah site near Delhi Railway Station. The scheme has not yet been received in the Ministry of Rehabilitation.

Corruption cases in D.G.S. & D.

1548. Shri Brajeshwar Prasad: Will the Minister of Works, Housing and Supply be pleased to state:

(a) how many officers in the D.G. S. & D. organization have been suspended or dismissed on charges of bribery and corruption during 1960-61;

(b) what are their ranks;

(c) in case of (a) at what stage has investigation against them reached; and

(d) how much movable and immovable property was found with them?

The Minister of Works, Housing and Supply (Shri K. C. Reddy): (a) and (b). Suspended. An Officiating Deputy Director General (Progress), a Special Director of Inspection, and an Assistant Director of Supplies.

Dismissed

A permanent Deputy Director of Supplies, officiating as Deputy Controller General (Defence Production).

(c) Investigations against the officiating Deputy Director General (Progress) and the Assistant Director of Supplies have been completed and departmental proceedings against them are in progress.

Investigation against the Special Director of Inspection has not yet been completed and is in progress.

(d) Officiating Deputy Director General (Progress)

Rs.
5,41,072

Assistant Director of Supplies 1,49,770.12

Permanent Deputy Director of Supplies, officiating as Deputy Controller General (Defence Production) 1,97,788.68